

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Extension of date for submission of Application forms.

The last date for submission of application forms for seeking membership of the Advocates Welfare Fund notified vide Notice dated 06-06-2024 in terms of rule 13 of the Jammu and Kashmir Advocates' Welfare Fund Rules, 2023 is further extended upto **05-09-2024**.

Neeraj
05-08-24

Assistant Legal Remembrancer

(L. J. A.)
05-08-2024

No: Law-Jud/130/2022-10.

Dated: 05-08-2024.

Copy to the:

1. Director Information, J&K at Srinagar. He is requested to get the notice published in 02 Leading News Papers (English/Urdu/Hindi) in both the Divisions Jammu/Kashmir for giving wide publicity to the notice.
2. Director Litigation Jammu/Kashmir for information and compliance.
3. Private Secretary to Principal Secretary to Government, Home Department.
4. Private Secretary to Secretary to Government, Department of Law, Justice and P.A.
5. Private Secretary to Ld. Advocate General, J&K, (Chairperson of the Jammu and Kashmir Advocates' Welfare Fund Trustee Committee.
6. I/C Website.